

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3135
ANSWERED ON:09.12.2009
ARTIFICIAL RECHARGE OF GROUND WATER
Singh Chaudhary Lal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has asked the State Government of Jammu and Kashmir to formulate schemes for artificial recharge of ground water, revival of tanks/ponds, etc.;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to fund the implementation of these schemes;
- (d) if so, the details thereof including the funds allocated/released so far for the purpose;
- (e) whether the Central Water Commission (CWC) and Central Ground Water Board (CGWB) have also formulated and implemented a project for artificial recharge of ground water of certain areas of Jammu and Kashmir;
- (f) if so, the details thereof; and
- (g) the steps taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (d) Union Government have requested all States including Jammu & Kashmir to submit detailed project reports under the schemes of Repair, Renovation and Restoration of Water Bodies and demonstrative recharge projects under Ground Water Management & Regulation. Three proposals costing Rs. 17.8 crore have been received from the State Government of Jammu & Kashmir for construction of check dams/roof top rain water harvesting structures.

(e) to (g) In the State of Jammu & Kashmir, 8 pilot projects on artificial recharge costing Rs. 78.96 Lakh were implemented during IX Plan by the Central Ground Water Board in coordination with State agencies.